

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 05.04.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 01.04.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	02.04.2019	26.04.2019
<b>2.</b>	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	02.04.2019	26.04.2019
<b>3.</b>	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India &Ors. <b>with</b>	02.04.2019	06.05.2019
<b>4.</b>	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	02.04.2019	06.05.2019
<b>5.</b>	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	02.04.2019	06.05.2019

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By Order

-sd/-  
Registrar